

**Sardar Swaran Singh:** This has already been discontinued and the last date up to which it was charged was June 1953.

**Shri T. N. Singh:** May I know if Government propose to take over the question of mixing of petrol and power alcohol under their own control, instead of transferring it to be done by the oil companies, in the near future?

**Sardar Swaran Singh:** I am afraid that will not be possible unless the entire distribution of these products is taken over by the Government. At the moment that does not appear to be quite possible.

### केन्द्रीय लोक निर्माण विभाग द्वारा निर्माण कार्य

\*१२००. श्री सूर्य प्रसाद : क्या निर्माण, आवास तथा संभरण मंत्री यह बताने की कृपा करेंगे :

(क) केन्द्रीय लोक निर्माण विभाग के निर्माण-कार्य विभाग के अन्तर्गत दिल्ली व अन्य किन किन स्थानों पर निर्माण कार्य चल रहा है ; तथा

(ख) ये निर्माण कार्य कितनी लागत के हैं ?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) and (b). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 44.]

श्री सूर्य प्रसाद : क्या यह सही है कि इन कामों पर निरीक्षण के हेतु नियुक्त सरकारी कर्मचारी ठेकेदारों से मिल कर घटिया किस्म का मसाला इस्तेमाल करने में मदद करते हैं ?

सरदार स्वर्ण सिंह : यह बहुत जनरल सवाल है किसी खास काम के मुतालिक हो तो मैं दरियाफ्त कर सकता हूँ ।

श्री सूर्य प्रसाद : क्या यह सत्य है कि नार्थ एवेन्यू और साउथ एवेन्यू में जो फ्लैट्स बने हैं, वह घटिया मसाले के बने हैं जो मज़बूत नहीं कहे जा सकते ?

**Mr. Speaker:** I am going to the next question.

### NEWS REELS

\*1201. **Shri K. K. Basu:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any news reels other than 'Indian News Parade' are allowed to be exhibited in India;

(b) if so, the names of such news reels service agencies;

(c) whether they are censored and if so, by whom;

(d) whether news items are properly scrutinised for its news value and unbiased character; and

(e) whether Government are aware that the American Paramount news-agency has exhibited some films on Korea which depict incidents in fact quite contrary to the statements made by Indian authorities stationed there?

**The Minister of Commerce (Shri Karmarkar):** (a) Subject to certification by the Central Board of Film Censors, any news reel can be exhibited in India.

(b) and (c). The Central Board of Film Censors have been granting certificates for the newsreels submitted to them, which are released by—

(1) Paramount International Films Inc., U.S.A.

(2) British Movietone News Ltd., U.K.

(3) Metro Goldwyn Mayer, U.S.A.

(4) J. Arthur Rank Organisation Ltd., U.K.

(d) The powers of the Central Board of Film Censors are confined to examining whether a film is or is not

suitable for public exhibition; the question of scrutinising news reels from any other point of view does not arise.

(e) No, Sir.

**Shri K. K. Basu:** Is Government aware of the fact that news reels are meant for the propagation of news and that certain news reels which are shown by the American Paramount News agency regarding the behaviour of the American troops towards the Korean prisoners of war completely contradict the statement made by our representatives in that area?

**Shri Karmarkar:** No, Sir; not so far as we are aware.

**Shri K. K. Basu:** In view of the fact that the news agencies are meant for the propagation of news, does the Government propose to scrutinise the news value before they are ready to be exhibited?

**Shri Karmarkar:** Yes, Sir; our discretion in this regard is limited by the fundamental rights, freedom of speech and expression. Subject to that we have issued directives under specific categories. The directive has been issued by the Board for the guidance of its examining committee.

**Shrimati Renu Chakravarty:** In view of the guiding rules which have been given to the Film Censor Board, one of the rules being that nothing should be passed which is detrimental to the relations among friendly Powers and also that the news should be of an unbiased character, is it not a fact that many of the news reels on Korea, that have been shown and are being shown by the Paramount News agency glossing over the atrocities committed by the Americans, are wholly biased and put the blame on the prisoners that they have behaved in a bad way?

**Shri Karmarkar:** I could not say about individual pictures, but to the extent to which the rules are offended, to that extent excisions are made.

**Shri Sadhan Gupta:** May I know how the Fundamental Rights clause of the Constitution applies to these news agencies as they are foreigners?

**Shri Karmarkar:** Our Fundamental Rights apply to all operations inside India, and since this question relates to films being shown in India they apply.

**Shri Sadhan Gupta:** It says citizens.

**Mr. Speaker:** We will go to the next question.

#### CALCUTTA RADIO STATION

**\*1202. Shri Sadhan Gupta:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the respective ranges of reception of the 300-metre and 447.8-metre medium wave transmitters of the All India Radio, Calcutta; and

(b) the cost of installing the 447.8-metre transmitter?

**The Minister of Commerce (Shri Karmarkar):** (a) The day time service range of 300 metre transmission from Calcutta is about 83 miles. The transmission can be satisfactorily heard at night up to a distance of about 400 miles.

The service range of the 447.8 metre medium wave transmission is about 20 miles.

(b) An old short wave transmitter available at the Station was converted for medium wave working. Estimated cost of installation is Rs. 2,000.

**Shri Sadhan Gupta:** May I know whether the same service is radiated on the 300 metre and the 447.8 metre transmitters and, if so, why was the 447.8 metre transmitter installed?

**Shri Karmarkar:** It was installed to take advantage of the particular wave length. If we had not exercised that right, the right would have lapsed.

#### TEA (PRODUCTION COST)

**\*1203. Shri K. P. Tripathi:** (a) Will the Minister of Commerce and Industry be pleased to state what was the cost of production per pound of tea in 1952-53 and in 1953-54?

(b) What were the steps taken by Government to reduce the cost of production during the last tea crisis?